

**THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-8/2017/5748/A**

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Subhabrata Datta,  
Addl. District & Sessions Judge,  
cum in-charge District & Sessions Judge,  
Karimganj.

Dated Guwahati the 10<sup>th</sup> August, 2022.

Sub: **Casual leave.**

Ref:- Your letter No.Addl. D&SJ(K)/2022/2719 dated 06.08.2022.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave for 3 days on 16.08.2022, 17.08.2022 and 18.08.2022 along with station leave permission, from the morning of 10.08.2022 till the morning of 20.08.2022.** Further, you have been asked to avail 15.08.2022 for your journey time.

The next senior most Judicial officer at the station will remain in charge of your office in your absence.

Yours faithfully,

Sdt

**JT.REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-8/2017/5749/A, dated** , 10-08-2022

Copy to :

1. The Project Manager, Gauhati High Court.

**JT.REGISTRAR (VIGILANCE)**